Annexure-3

Name of the corporate debtor: ARSS INFRASTRUCTURE PROJECTS LIMITED; Date of commencement of CIRP: 30.11.2021; List of creditors as on: 14.01.2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI			s of claim received			Details of claim admitted					Amount of		Amount of	
Name N credit	e of	Date of receipt	Amount claimed	Amount of claim admitted	Natur e of claim	Amount covered by security interest	Amount covered by guarantee	Whethe r related	% of voting share in CoC	Amount of contingent claim	any mutual	Amount of claim not admitted		Remarks, if any
1 CFM Recon on Pri Limite	nstructi ivate	20.12.2021	23985267728	23985267728		Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and are stored / placed in diverse locations) (b) Fixed Assets vehicles , construction equipment , plant & machinery etc, which are being utilized at different workplaces of the company across the country and are movable fixed assets) Khata No: 268,129,316,230,251,164 Plot No: 1469/1650,1464,1471, 1469, 1475,1463 , Kisam-Gharbari Total Area : Ac 2.94 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Seema Agarwal Khata No:57, Plot No: 1470, 1478, 1479,1481, 1482,1483; Kisam-Gharbari, Total Area : Ac 2.34 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Sabita Agarwal Khata No:347/167,347/166 Plot No: 1468,1573,1465,1466 Kisam-Gharbari, Total Area : Ac 1.88 Land at Nalabanta of Tehsil-Rambha), Dist-Ganjam In the name : Sri Anil Agarwal Khata No:53, Plot No: 658,664, 665,659; Kisam- Agriculture, Total Area : Ac 3.508 Land and Building at I.R.C. Village, Bhubaneswar, Tehsil-Bhubaneswar In the name of: Sri Sunil Agarwal Khata No. 453/1029, Plot No: 1105 (Corresponding GA Plot No: N-1/92) Kisam- Gharbari-2, Total Land Area : 3750 sqft Land at Rayagada of Tehsil Rayagada. In the name : Sri Anil Agarwal Khata No:50/1360, Plot No: 143/1 Kisam- Agriculture Total Area: 5775 sqft (Ac 0.132 dec.) Land at Champajhar (Tapang) , Tehsil-Khurda In the name : Sri Sunil Agarwal Khata No: 436/23 Plot No: 481/1363, Kisam- Gharbari Total Area : Ac 1.500 Land and G+2 storied Building at I.R.C. Village, Bhubaneswar, standing in the name of Smt. Seema Agarwal & Smt. Sangita Agarwal over Khata No: 185/12, Plot No. 4/434/697 (Corresponding GA Plot No: VIP-157) Kisam-Gharbari		NO	48.55%	NIL	NO	NIL	NIL	Claims assigned by State Bank of India in favour of CFM Asset Reconstruction Private Limited

1		T 1	Detail	ls of claim received			Details of claim admitted				Amount of		Amount of	
Name of credito	of	Identifi cation No.	Date of receipt	Amount claimed	Amount of claim admitted	Natur e of claim	Amount covered by security interest	Amount covered by guarantee	 % of voting share in CoC	Amount of contingent claim	any mutual dues, that may be set- off	Amount of claim not admitted	claim under verificati on	Remarks, if any
							Kisam-Gharbari Total Area : Ac 4.123 Land, Work Shop – 5000 Sqft, Workshop Office – 6000 Sqft, Office (G+3)Building Block (A) G.Floor:3300 Sqft, Its Floor : 3300 Sqft, 2nd Floor:1875 Sqft, 3rd Floor:1875 Sqft& Office (G+3)Building Block (B) G.Floor, 1st Floor, 2nd Floor, 3rd Floor:1875 Sqft& Office (G+3)Building Block (B) G.Floor, 1st Floor, 2nd Floor, 3rd Floor:3036 Sqft each at Gadakana, Sector A, Zone D, MIE BBSR In the name: ARSS Infrastructure Projects Ltd.,IDCO Plot No 38/1 (Co's Office Building); Kisam- Gharbari,Total Area : Ac 0.901 Dec Land & G+2 storied Building at IRC Village, Bhubaneswar, standing in the name of Sri Mohanlal Agarwal Khata No.:1426/353, Plot No.: 1106 Corresponding to GA Plot No N-1/93 Kisam- Gharbari, Total Area: 3750 sqft Land & Building at 141, (1st Floor) State Bank Nagar, New Delhi-63, In the Name : Sri Sunil Agarwal, Total Area: 122.83 sqmts, Kisam: Homestead. Land & Building at 141, (Ground Floor) State Bank Nagar, New Delhi-63, In the Name : Sri Rajesh Agarwal, Total Area: 122.83 sqmts, Kisam: Homestead Land & Building at 141, (2nd Floor) State Bank Nagar, New Delhi-63, In the Name : Sri Rajesh Agarwal, Total Area: 122.83 sqmts, Kisam: Homestead Land & Building at 141, (2nd Floor) State Bank Nagar, New Delhi-63, In the Name : Sri Rajesh Agarwal, Total Area: 122.83 sqmts, Kisam: Homestead Land at JayadevVihar, Bhubaneswar In the Name : Sri Anil Agarwal & Sri Rajesh Agarwal, Khata No : 780, Plot No : 878/2608, N 3/95, Total Area: Ac 0.103 dec. (4500 Sqft) (Extension of BOI mortgage), Kisam: Gharabari Land at Badapada, Tehsil-Bhanjanagar In the Name : ARSS Infrastructure Projects Ltd. Khata No : 988/21 Plot No : 182; Total Area : Ac.2.390 (Extension of BOI mortgage) Land at Badapada, Tehsil-Bhanjanagar In the Name : ARSS Infrastructure Projects Ltd. Khata No : 988/12, Plot No : 182; Total Area : Ac.4.710 (Extension of BOI mortgage) Land at Baishipada & Kharabhuin (Near Charichhak), Tehsil- Khajuripada, In the Name : ARSS Infrastructure Projects							

CI			Dotoile	s of claim received			Details of claim admitted				I	Amount of		Amount of	I
1	Name of creditor	Identifi cation No.		Amount claimed	Amount of claim admitted	Natur e of claim	Amount covered by security interest	Amount covered by guarantee	r	% of voting share in CoC	Amount of contingent claim	any mutual	Amount of claim not admitted	claim under verificati on	Remarks, if any
	Bank of India,		15.12.2021	1269526010	1269526010		Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and are stored / placed in diverse locations) (b) Fixed Assets vehicles , construction equipment , plant & machinery etc, which are being utilized at different workplaces of the company across the country and are movable fixed assets) Collateral Land and building at: Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist-Dhenkanal In the name of : Smt. Sanju Agarwal, Khata No : 154, 311, 228 Plot No : 1487, 1484, 1486, 1490, 1491, 1486/1673, 1510/1596, Kisam- Homestead, Total Area : Ac 3.01 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist-Dhenkanal In the name of : Smt. Sangita Agarwal Khata No : 347/163, 185 Plot No:1486/1672,1476,1477, 1485; Kisam- Homestead, Total Area : Ac 1.77 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name of: Smt. Sanju Agarwal Khata No: 268,129,316,230,251,164 Plot No : 1469/1650,1464,1471, 1469, 1475,1463, Kisam- Gharbari Total Area : Ac 2.94 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Seema Agarwal Khata No:57, Plot No: 1470, 1478, 1479,1481, 1482,1483; Kisam-Gharbari, Total Area : Ac 2.34 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Sabita Agarwal Khata No:347/167,347/166 Plot No: 1468,1573,1465,1466 Kisam- Gharbari, Total Area : Ac 1.88 Land at Nalabanta of Tehsil-Rambha), Dist-Ganjam In the name : Sri Anil Agarwal Khata No:53, Plot No: 658,664, 665,659; Kisam-Agriculture, Total Area : Ac 3.508 Land and Building at I.R.C. Village, Bhubaneswar, Tehsil-Bhubaneswar In the name of : Sri Sunil Agarwal Khata No. 453/1029, Plot No: 1105 (Corresponding GA Plot No: N.1/92)	NIL	NO	2.57%	NIL	NO	NIL	NIL	

SI			Detail	ls of claim received			Details of claim admitted					Amount of		Amount of	
1	Name of	Identifi	D		Amount of claim	Natur e		Amount	Whethe	% of voting	Amount of	any mutual	Amount of	claim under	Remarks, if any
[creditor	cation No.	Date of receipt	Amount claimed	admitted	of	Amount covered by security interest	covered by	r	share in	contingent claim	dues, that may	claim not admitted	verificati	Remarks, ii any
.		INO.	receipt			claim		guarantee	related	CoC	Ciaiiii	be set- off	admitted	on	
Γ							Land at Bhuduka&Mahugharahill, Tehsil- Kukudakhandi								
							(Near KukudaKhandi - Berhampur) In the Name of : ARSS Infrastructure Projects								
							Ltd. Khata5 11 369 105								
							Plot 3622 3623 3624, 3627, 3628, 135								
							3625, 3617, 3619, 3618								
							Area Ac 0.820A c 4.436 Ac 0.440								
							Kisam:								
							BudukaMouza (Total 8 plots)								
							6 plots – Ac.2.903 decGharabari								
							2 plots - Ac.2.793 dec Agricultural Mahugharhill 2 plots - Ac.820 dec								
							Agricultural								
							Land and three storied building thereon over plot Nos.N-2/88 & 89, Khata No-								
							1427/55, 1426/958 (Hal Khata No.: 453/1543 & 453/1544) at IRC Village,								
							Nayapalli, Bhubaneswar.								
							Kisam- Gharbari Area: Ac 0.249 dec.								
							Standing in the name : Sri Subash Agarwal & Smt. Sanju Agarwal								
							Land at Mouza: Champajhar, Tehsil-Khurda PS: Khurda, Khata: 436/22, Plot No-								
							481/1362, Kisam- Gharbari Area: Ac 2.100 dec Standing in the name of: ARSS								
							Stones Pvt. Ltd.								
							Land at Mouza: Nityanandapur, of Gandia Tehsil, Dist - Dhenkanal								
							PS:Gaundia,Khata:347/193,Plot nos. 1456/1810, 1493,1571,1438,1448,1447 Total								
							Area: Ac 2.900dec, Kisam-Gharbari, Standing in the name of: Rajesh Agarwal								
							Extension of charge over land and G+ 4 storied building thereon situated at 21/3								
							Ashwini Dutta Road, Ward No. 85, Kolkata – 700029, Extent of land: 3 Cottah 10								
L							chittack and 30 sq. ft. standing in the name of Sri Anil Agarwal & Shri Rajesh								
	IDBI Bank		16.12.2021	2173742472	2173742472	Secured	Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and	NIL	NO	4.40%	NIL	NO	NIL	NIL	
	Ltd						are stored / placed in diverse locations)								
							(b) Fixed Assets vehicles, construction equipment, plant & machinery etc, which								
							are being utilized at different workplaces of the company across the country and are								
							movable fixed assets)								
							Collateral	<u> </u>		1					

SI	T 1 416	Details	of claim received			Details of claim admitted				I	Amount of		Amount of	
. Name of	Identifi cation	D-46		Amount of claim	Natur e		Amount	Whethe	% of voting	Amount of	any mutual	Amount of claim not	claim under	Remarks, if any
N creditor	No.	Date of receipt	Amount claimed	admitted	of	Amount covered by security interest	covered by	r	share in	contingent claim	dues, that may	admitted	verificati	Kemarks, ii any
0.	110.	receipt			claim		guarantee	related	CoC	Ciaiiii	be set- off	aumitteu	on	
						Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the								
						name : Smt. Seema Agarwal								
						Khata No:57, Plot No: 1470, 1478, 1479,1481, 1482,1483; Kisam-Gharbari, Total								
						Area: Ac 2.34 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist -								
						Dhenkanal In the name: Smt. Sabita Agarwal Khata No:347/167,347/166								
						Plot No: 1468,1573,1465,1466								
						Kisam- Gharbari, Total Area: Ac 1.88								
						Land at Nalabanta of Tehsil-Rambha), Dist-Ganjam In the name: Sri Anil Agarwal								
						Khata No:53, Plot No: 658,664, 665,659; Kisam- Agriculture, Total Area: Ac 3.508								
						Land and Building at I.R.C. Village, Bhubaneswar., Tehsil-Bhubaneswar In the								
						name of : Sri Sunil Agarwal Khata No. 453/1029, Plot No : 1105 (Corresponding GA								
						Plot No: N-1/92) Kisam- Gharbari-2, Total Land Area: 3750 sqft Land at Rayagada								
						of Tehsil Rayagada. In the name : Sri Anil Agarwal								
1 1						Khata No:50/1360, Plot No: 143/1 Kisam- Agriculture								
						Total Area: 5775 sqft (Ac 0.132 dec.) Land at Champajhar (Tapang), Tehsil:								
1 1						Khurda In the name: Sri Sunil Agarwal Khata No: 436/23								
1 1						Plot No: 481/1363, Kisam- Gharbari Total Area : Ac 1.500 Land and G+2 storied Building at I.R.C. Village, Bhubaneswar, standing in the name								
						of Smt. Seema Agarwal & Smt. Sangita Agarwal over Khata No.: 185/12, Plot No.								
						4/434/697 (Corresponding GA Plot No: VIP-157)								
						Kisam- Gharbari								
						Total Area: 3750 sqft (Ac 0.124 dec.) Land at JaydevVihar, BBSR In the name of								
						Sri Sunil Agarwal & Smt. Sabita Agarwal								
						In the name: ARSS Infrastructure Projects Ltd.,IDCO Plot No 38/1 (Co's Office								
						Building); Kisam- Gharbari, Total Area : Ac 0.901 Dec								
						Land & G+2 storied Building at IRC Village, Bhubaneswar, standing in the name of								
						Sri Mohanlal Agarwal Khata No.:1426/353, Plot No.: 1106 Corresponding to GA								
						Plot No N-1/93								
						Kisam- Gharbari, Total Area: 3750 sqft Land & Building at 141, (1st Floor)								
						State Bank Nagar, New Delhi-63, In the Name: Sri Sunil Agarwal, Total Area:								
						122.83 sqmts, Kisam: Homestead. Land & Building at 141, (Ground Floor) State								
						Bank Nagar, New Delhi-63, In the Name: Sri Rajesh Agarwal, Total Area: 122.83								
						sqmts, Kisam: Homestead Land & Building at 141, (2nd Floor) State Bank Nagar,								
						New Delhi-63, In the Name: SmtSanju Agarwal, Total Area: 122.83 sqmts, Kisam:								
						Homestead Land at JayadevVihar, Bhubaneswar In the Name: Sri Anil Agarwal & Sri Rajesh Agarwal, Khata No: 780, Plot No:								
						878/2608, N 3/95, Total Area: Ac 0.103 dec. (4500 Sqft) (Extension of BOI								
						mortgage), Kisam: Gharabari								
						Land at Badapada, Tehsil-Bhanjanagar								
						In the Name: ARSS Infrastructure Projects Ltd. Khata No: 988/21 Plot No: 182;								
1 1						Total Area : Ac.2.390 (Extension of BOI mortgage) Land at Badapada, Tehsil-								
						Bhanjanagar								
						In the Name: ARSS Infrastructure Projects Ltd. Khata No: 988/12, Plot No:								
						181/5091 Total Area: Ac.4.710 (Extension of BOI mortgage)								
						Land at Baishipada & Kharabhuin								
						(Near Charichhak), Tehsil- Khajuripada, In the Name : ARSS Infrastructure Projects								
1 1						Ltd. Kisam- Gharbari Khata 6239 43								
						Plot 672, 669, 670, 671, 6731 056, 1150								
						Land at Bhuduka&Mahugharahill, Tehsil- Kukudakhandi								
						Ltd. Khata5 11 369 105								
						Area Ac 4.260 Ac 4.010								

SI			Details	of claim received			Details of claim admitted					Amount of		Amount of	
. I	Name of	Identifi			Amount of claim	Natur e		Amount	Whethe	% of voting	Amount of	any mutual	Amount of	claim under	
	reditor		Date of	Amount claimed	admitted	of	Amount covered by security interest	covered by	r	share in	contingent	dues, that may	claim not	verificati	Remarks, if any
0.		No.	receipt			claim		guarantee	related	CoC	claim	be set- off	admitted	on	
4	CFM		15.12.2021	6621985414	6621985414	Secured	Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and	NIL	NO	13.40%	NIL	NO	NIL	NIL	Claims assigned by Punjab
7	Asset			0021703414	0021703414		are stored / placed in diverse locations)	IVIL	110	13.40/0	INIL	110	IVIL	IVIL	National Bank in favour of CFM
	Reconstru						(b) Fixed Assets vehicles, construction equipment, plant & machinery etc, which								Asset Reconstruction Private
	ction						are being utilized at different workplaces of the company across the country and are								Limited
							movable fixed assets)								Lillited
	Private Limited						Collateral								
	Limited														
							Land and building at: Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist-								
							Dhenkanal In the name of: Smt. Sanju Agarwal, Khata No: 154, 311, 228								
							Plot No: 1487, 1484, 1486, 1490, 1491, 1486/1673, 1510/1596, Kisam-Homestead,								
							Total Area: Ac 3.01 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist -								
							Dhenkanal								
							In the name of: Smt. Sangita Agarwal Khata No: 347/163, 185 Plot								
							No:1486/1672,1476,1477, 1485;								
							Kisam- Homestead, Total Area: Ac 1.77								
							Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the								
							name of: Smt. Sanju Agarwal Khata No: 268,129,316,230,251,164								
							Plot No : 1469/1650,1464,1471, 1469, 1475,1463 , Kisam- Gharbari								
							Total Area: Ac 2.94								
							Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the								
							name : Smt. Seema Agarwal								
							Khata No:57, Plot No: 1470, 1478, 1479,1481, 1482,1483; Kisam-Gharbari, Total								
							Area: Ac 2.34 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist -								
							Dhenkanal In the name: Smt. Sabita Agarwal Khata No:347/167,347/166								
							Plot No: 1468,1573,1465,1466								
							Kisam- Gharbari, Total Area : Ac 1.88								
							Land at Nalabanta of Tehsil-Rambha), Dist-Ganjam In the name : Sri Anil Agarwal								
							Khata No:53, Plot No: 658,664, 665,659; Kisam- Agriculture, Total Area : Ac 3.508								
							Land and Building at I.R.C. Village, Bhubaneswar., Tehsil-Bhubaneswar In the								
							name of : Sri Sunil Agarwal Khata No. 453/1029, Plot No : 1105 (Corresponding GA								
							Plot No: N-1/92)								
							Kisam:								1
							BudukaMouza (Total 8 plots)								
							6 plots – Ac.2.903 decGharabari								
							2 plots – Ac.2.793 dec Agricultural Mahugharhill 2 plots – Ac.820 dec								
							Agricultural								
							Land and three storied building thereon over plot Nos.N-2/88 & 89, Khata No-								
							1427/55, 1426/958 (Hal Khata No.: 453/1543 & 453/1544) at IRC Village,								
							Nayapalli, Bhubaneswar.								
							Kisam- Gharbari Area : Ac 0.249 dec.								
							Standing in the name : Sri Subash Agarwal & Smt. Sanju Agarwal								
							Land at Mouza: Champajhar, Tehsil-Khurda PS: Khurda, Khata: 436/22, Plot No-								
							481/1362, Kisam-Gharbari Area: Ac 2.100 dec Standing in the name of: ARSS		1					1	
							Stones Pvt. Ltd.								
									1					1	
							Land at Mouza: Nityanandapur, of Gandia Tehsil, Dist - Dhenkanal		1					1	
							PS:Gaundia,Khata:347/193,Plot nos. 1456/1810, 1493,1571,1438,1448,1447 Total								
							Area: Ac 2.900dec, Kisam- Gharbari, Standing in the name of: Rajesh Agarwal		1					1	
							Extension of charge over land and G+ 4 storied building thereon situated at 21/3								
							Ashwini Dutta Road, Ward No. 85, Kolkata – 700029, Extent of land: 3 Cottah 10								
							chittack and 30 sq. ft. standing in the name of Sri Anil Agarwal & Shri Rajesh		1					1	
\perp			17.10.2021				Agarwal. Kisam: Homestead			0					
	Cotak		17.12.2021	257138904	257138904	Secured	Personal guarantee of two promoters Mr Subash Agarwal & Mr. Rajesh Agarwal.	NIL	NO	0.52%	NIL	NO	NIL	NIL	
N	Mahindra								1					1	
L I	Bank	L			ļ	L		1		l	1	l .	1	1	ļ

SI			Details	of claim received			Details of claim admitted					Amount of		Amount of	
. N	me of	Identifi	D		Amount of claim	Natur e		Amount	Whethe	% of voting	Amount of	any mutual	Amount of	claim under	Remarks, if any
N c	editor	cation No.	Date of	Amount claimed	admitted	of	Amount covered by security interest	covered by	r	share in	contingent claim	dues, that may	claim not admitted	verificati	Remarks, if any
0.		NO.	receipt			claim		guarantee	related	CoC	ciaim	be set- off	admitted	on	
6 IO	ICI Bank		16.12.2021	469984395	469984395	Secured	Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and	NIL	NO	0.95%	NIL	NO	NIL	NIL	
							are stored / placed in diverse locations)								
							(b) Fixed Assets vehicles, construction equipment, plant & machinery etc, which								
							are being utilized at different workplaces of the company across the country and are								
							movable fixed assets)								
							Collateral								
							Land and building at: Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist-								
							Dhenkanal In the name of : Smt. Sanju Agarwal, Khata No : 154, 311, 228								
							Plot No: 1487, 1484, 1486, 1490, 1491, 1486/1673, 1510/1596, Kisam-Homestead,								
							Total Area: Ac 3.01 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist -								
							Dhenkanal								
							In the name of: Smt. Sangita Agarwal Khata No: 347/163, 185 Plot								
							No:1486/1672,1476,1477, 1485;								
							Kisam- Homestead, Total Area: Ac 1.77								
							Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the								
							name of: Smt. Sanju Agarwal Khata No: 268,129,316,230,251,164								
							Plot No : 1469/1650,1464,1471, 1469, 1475,1463 , Kisam- Gharbari								
							Total Area: Ac 2.94								
							Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the								
							name: Smt. Seema Agarwal Khata No:57, Plot No: 1470, 1478, 1479,1481, 1482,1483; Kisam-Gharbari, Total								
							Area: Ac 2.34 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist								
							Dhenkanal In the name: Smt. Sabita Agarwal Khata No:347/167,347/166								
							Plot No: 1468,1573,1465,1466								
							Kisam- Gharbari, Total Area : Ac 1.88								
							Land at Nalabanta of Tehsil-Rambha), Dist-Ganjam								
							In the name : Sri Anil Agarwal							+	
							Khata No:53, Plot No: 658,664, 665,659; Kisam- Agriculture, Total Area : Ac 3.508								
							Land and Building at I.R.C. Village, Bhubaneswar., Tehsil-Bhubaneswar In the								
							name of : Sri Sunil Agarwal Khata No. 453/1029, Plot No : 1105 (Corresponding GA								
							Plot No: N-1/92) Kisam- Gharbari-2, Total Land Area : 3750 sqft Land at Rayagada								
							of Tehsil Rayagada. In the name : Sri Anil Agarwal								
							Khata No:50/1360, Plot No: 143/1 Kisam- Agriculture								
							Total Area: 5775 sqft (Ac 0.132 dec.) Land at Champajhar (Tapang) , Tehsil:-								
							Khurda In the name: Sri Sunil Agarwal Khata No: 436/23								
							Plot No: 481/1363, Kisam- Gharbari Total Area: Ac 1.500								
							Land and G+2 storied Building at I.R.C. Village, Bhubaneswar, standing in the name								
							of Smt. Seema Agarwal & Smt. Sangita Agarwal over Khata No.: 185/12, Plot No.								
							4/434/697 (Corresponding GA Plot No: VIP-157)								
							Kisam-Gharbari								
							Total Area: 3750 sqft (Ac 0.124 dec.) Land at JaydevVihar, BBSR							1	
							In the name of Sri Sunil Agarwal & Smt. Sabita Agarwal Khata No: 495, Plot No: N- 2/85 Kisam-Gharbari								
							Z/85 Kisam- Gnarbari Total Area : Ac 0.124 dec								
							Land at Chhatrama, Tehsil-Khurda In the name : ARSS Stones (P) Ltd Khata No:							1	
							556/19, 500								
							Plot No: 1848,1817,1802,1798, 1799,1803, 1822,1818/2126,1819,								
							1835,1810,1811,1850, 1853,1804, 1806,1807,1852,1856,1859,1861								
							Kisam-Gharbari Total Area: Ac 4.123								
Ш						J			<u> </u>						

SI		 Details	of claim received			Details of claim admitted				I. I	Amount of		Amount of	
	ame of reditor	Date of receipt	Amount claimed	Amount of claim admitted	Natur e of		Amount covered by	Whethe r	% of voting share in	Amount of contingent claim	any mutual dues, that may	Amount of claim not admitted	claim under verificati	Remarks, if any
0.		Гесере				Land and three storied building thereon over plot Nos.N-2/88 & 89, Khata No-1427/55, 1426/958 (Hal Khata No.: 453/1543 & 453/1544) at IRC Village, Nayapalli, Bhubaneswar. Kisam- Gharbari Area: Ac 0.249 dec. Standing in the name: Sri Subash Agarwal & Smt. Sanju Agarwal Land at Mouza: Champajhar, Tehsil-Khurda PS: Khurda, Khata: 436/22, Plot No-481/1362, Kisam- Gharbari Area: Ac 2.100 dec Standing in the name of: ARSS Stones Pvt. Ltd. Land at Mouza: Nityanandapur, of Gandia Tehsil, Dist - Dhenkanal PS:Gaundia, Khata: 347/193, Plot nos. 1456/1810, 1493, 1571, 1438, 1448, 1447 Total Area: Ac 2.900dec, Kisam- Gharbari, Standing in the name of: Rajesh Agarwal Extension of charge over land and G+ 4 storied building thereon situated at 21/3 Ashwini Dutta Road, Ward No. 85, Kolkata – 700029, Extent of land: 3 Cottah 10 chittack and 30 sq. ft. standing in the name of Sri Anil Agarwal & Shri Rajesh	guarantee	related	СоС	Callina	be set- off		on	
F	FM Asset econstructi n Private imited	26.02.2022	4195079968			"Movable Property The whole of borrower's current assets pertaining to the contract both present and future including: 1. Book debts, receivables, outstanding money claims, demands, bills, contracts, engagements and securities belonging to or held by the Borrower, and which are now due and owing or accruing and which are now due and owing or accruing and which may at any time here after during the continuance of security become due and owing or accrued to the borrower. 2. Stocks of raw materials, finished and semi-finished goods, goods in process and consumable stores, which are now lying stored in or which may hereafter from time to time during the continuance of security be lying stored in or brought into or be in or about the factories and godowns of the borrower or warehouses, wherever situated. 3. Related movables in the course of transit or delivery, whether now belonging or which may hereafter belong th the borrower or which may be held by any person at any place within or outside India to the order or disposition of the borrower and all documents of title including bills of lading, shipping documents, policies of insurance and other instruments and documents relating to such movables together with benefits of all right thereto. Creation of above securities were recorded vide the following documents: 1. Deed of Hypothecation of Current Assets dated 12.12.2009 2. Deed of Hypothecation of Current Assets dated 15.12.2010. Estimated Value of	NIL	NO	8.49%	NIL	NO	NIL	NIL	Claims assigned by Edelweiss Asset Reconstruction Company Limited in favour of CFM Asset Reconstruction Private Limited
S n F	nvent ussets ecuritisatio and econstructi n Private imited	24.02.2022	8662510707	1230780360		(i) Primary Security - a) Second Charge on all the movable assets of the borrower on which SREI Equipment Finance Limited has charge; b) Non Disposal undertaking in respect of 26,46,648 equity shares of the borrower along with a power of attorney to sell the said equity shares in case of occurance of an event of default (ii) Rs. 866,25,10,707 as on 30th Nov, 2021 covered by the personal guarantees as follows - a) Rajesh Agarwal, Subash Agarwal, Sunil Agarwal, Anil Agarwal b) date of guarantee - 20.10.2011 c) amount of guarantee - Rs. 1,00,00,00,000 each of the guarantor	NIL	NO	2.49%	NIL	NO	7431730347		Claim admitted pursuant to the order dtd. 20.12.2022 of the Hon'ble Tribunal. Claims assigned by SREI Infrastructure Finance Limited in favour of Invent Assets Securitisation and Reconstruction Private Limited

SI	T 1	Details	s of claim received			Details of claim admitted				, , ,	Amount of		Amount of	
Name of Creditor		Date of receipt	Amount claimed	Amount of claim admitted	Natur e of claim	Amount covered by security interest	Amount covered by guarantee		snare in	Amount of contingent claim	any mutual dues, that may be set- off	Amount of claim not admitted	claim under verificati on	Remarks, if any
9 Invent Assets Securitisatio n and Reconstructi on Private Limited		30.12.2021	9197894038	9197894038		i).Prime Security: Assets mentioned in respective deed of Hypothecation for all the contracts. ii). Rs. 6759912574 covered by personal guarantee of Rajesh Agarwal, Subhas Agarwal, Sunil Agarwal & Anil Agarwal	NIL	NO	18.62%	NIL	NO	NIL		Claim admitted pursuant to the order dtd. 09.01.2024 of the Hon'ble NCLAT. Claims assigned by SREI Equipment Financie Limited in favour of Invent Assets Securitisation and Reconstruction Private Limite
			56833129636	49401399289					100%			7431730347		